

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

***SPECIALISED EDUCATIONAL PROGRAMME ON –
KEY ISSUES RELATING TO ELECTRONIC EVIDENCE***
(Through online and other modes of telecommunications including Video conferencing)

DATE: 11th July, 2020

PROGRAMME

SESSION	TIME	TOPICS
I	10.30 AM to 10.40 AM	Inaugural session & overview of the Programme By: Officers of the Academy
II	10.40 AM to 11.55 AM	Introduction to electronic evidence & Issues relating to admissibility thereof By: Shri Yashpal Singh, Deputy Director, MPSJA
TEA BREAK (11.55 PM to 12.15 PM)		
III	12.15 PM to 1.30 PM	Recording of evidence and probative value of electronic records: Best Practices By: Shri Yashpal Singh, Deputy Director, MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR